

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1888
ANSWERED ON:23.07.2014
GOVERNMENT ACCOMMODATION FOR THE DIFFERENTLY ABLED
Biswas Shri Radheshyam

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any extant policy regarding allotment of Government accommodation to employees with disabilities and if so, the details thereof;
- (b) whether any request from disabled employees for allotment of ground floor quarters in Delhi has been received by the Government;
- (c) if so, the details of requests received and cleared during each of the last three years and the current year; and
- (d) the number out of them still pending and the reasons for such pendency along with the time by which the pending requests are likely to be cleared?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a): Yes, Madam. Guidelines have been issued by this Directorate vide OM No. 12035/2/97- Pol.II (Pt.II) dated 17.11.1997 (at Annexure-A) of Government accommodation for out of turn allotment on Medical grounds to Government servants, their spouses, dependent children and dependent parents suffering from any of the following diseases:

Tuberculosis, Cancer Cases, Heart ailments and disabled persons such as blind, deaf, Orthopaedically handicapped, Mentally Handicapped/Spastic dependents.

However, the list of diseases mentioned above is not an exhaustive one. The Committees may consider any other life threatening diseases or other serious disabilities causing permanent impairment for this purpose.

(b): Yes, Madam.

(c): The details of complete requests for ground floor during the last three years and the current year received and cleared/not cleared is at Annexure-B.

(d): Total number of 28 cases for ground floor were not cleared. Out of which 15 cases had not been cleared due to existing backlog in the grade and the remaining cases were received after the last accommodation committee meeting. These cases are discussed and decided in the Government Accommodation Committee Meeting on Medical grounds held from time to time.